

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 43 of 2024(SZ)

In the matter of:

Dr. Balaji Thangavel,

Chennai

...Applicant

Versus

The District Collector,

Chengalpattu and others

...Respondent(s)

REPORT FILED BY 1ST RESPONDENT

THE DISTRICT COLLECTOR, CHENGALPATTU.

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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 03.02.2025

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI

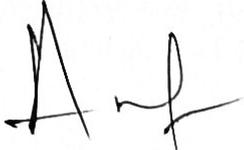
Original Application No 43 of 2024 (SZ)

Dr. Balaji Thangavel,
No.3/75, T.S. Balaiyya Garden,
Nedungundram, Vandalur via,
Chennai - 600 127.

.....Applicant

Verses.

1. The District Collector,
Chengalpattu District,
GST road, Chengalpattu – 603 001.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Maraimalai Adigalar Street,
Maraimalai Nagar, Chengalpattu – 603 209.
3. The Municipal Commissioner,
Tambaram City Municipal Corporation,
No.28, Muthuranga Mudali Street,
Tambaram West,
Chennai – 600 045.
4. The District Forest Officer,
Chengalpattu Division,
5/9 Varadharaja Pannai,
Vandavasi Road, Kancheepuram – 631 501.


DISTRICT COLLECTOR
CHENGALPATTU

(3/5)

5. The President,
Nedungundram Village Panchayat,
Kattangolathur Union,
Nedungundram
Chennai – 600 127.

....Respondents

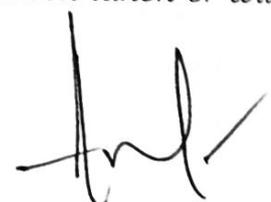
REPORT FILLED BY THE DISTRICT COLLECTOR, CHENGALPATTU

I, S.Arunraj, S/o. R.Samuthira Pandiyan, male, aged about 32 years residing at the Collector's bungalow, Chengalpattu, discharging duties as District Collector, Chengalpattu, do hereby solemnly affirm and sincerely state as follows:-

It is submitted that one Dr.Balaji Thangavel has filed an application before the Hon'ble National Green Tribunal in Original Application No.43 of 2024 (SZ) with the prayer to direct the respondent therein. 1) to restrain the general public from dumping unsegregated solid and plastic waste in the subject sites by causing awareness 2) to direct the respondent no. 1 to allot proper site for the segregation and disposal of the solid waste that are generated in the limits of respondent no. 3 and 5, etc. When the above case came up for hearing on 08.08.2024, the Hon'ble Tribunal was pleased to pass the following directions.

" 7. The report of the District Collector - Chengalpattu which was filed on 04.07.2024 has not adverted to the report of the District Forest Officer who has stated that there is no specific site for the purpose of segregation of waste as per the Solid Waste Management Rules.

8. Therefore, we direct the District Collector - Chengalpattu to identify the place for dumping and segregation of solid waste at the earliest. Let the District Collector also report as to what are all the steps that have been taken or will be taken to stop the complaints mentioned in the application.."


**DISTRICT COLLECTOR (4/5)
CHENGALPATTU**

Pursuant to the aforesaid order of the Hon'ble Tribunal, the Block Development Officer, Kattankulathur and the Forest Range Officer, Thiruneermalai were instructed to conduct a joint inspection of the sites where garbage is usually dumped by the public at the Nedungundam village panchayat and the yards where the collected garbage is transported to, by the local body.

The aforesaid officers conducted joint inspection of the localities involved on 21.11.2024 and furnished a report thereon, wherein the following facts and findings have been reported.

1. The garbage dumped along the Perungalathur road in Nedungundram village is being routinely and completely removed by the local body i.e, the Nedungundram village panchayat on a daily basis.

2. The garbage collected from all the five identified locations in the above village panchayat, is collected and transported to a transit yard near the crematorium of Nedungundram village panchayat where segregation of waste is carried out.

3. The plastic wastes segregated at the above transit yard are sold to recyclers and the remaining solid wastes are routinely transported to a dumping yard at Kolathur village of Kattankulathur block for further processing.

4. Moreover, regular awareness programmes are being conducted by the panchayat workers in order to sensitize the local residents about cleanliness and the need for source-segregation of domestic wastes.

The foregoing facts and documents related to the subject matter are submitted for the kind consideration of the Hon'ble Tribunal and for further orders.


DISTRICT COLLECTOR
CHENGALPATTU (5/5)

// RURAL DEVELOPMENT AND PANCHAYAT RAJ DEPARTMENT//

To

The District Collector,
Chengalpattu District,
Chengalpattu.

R.C No.2859/2024/A1, Dated :21.11.2024.

Respected Sir,

Sub : Kattankolathur Block-Nedunkundram Panchayat -Joint Inspection Report on the OA.No. 43 of 2024 (SZ) Filled by Dr.Balaji Thangavel, before Hon'ble National Green Tribunal (SZ), Chennai - Regarding.

Ref: 1. District Collector Lr.No.2341/2024/L1 dated. 02.07.2024,01.08.2024 and 11.09.2024 and 11.09.2024

2.Tamilnadu Pollution Control Board,Proc No. T3/TNPCB/LAW/NGT/F.014413/2024.

3.Our Office Reply Letter Dated-12.08.2024

4. Joint Inspection dated : 20.11.2024.

We submit to state that Thiru. Dr.Balaji Thangavel, has filed in OA.No. 43 of 2024 (SZ) in the matter of " To restrain the general public from dumping the solid & plastic waste in the area falling in the Administrative Jurisdiction of "Nedunkundram Village Panchayat of Kattankulathur Panchayat Union,Chengalpattu District from Sadhananthapuram to Perungalathur Road and to take action for the non-compliance of Solid Waste Management Rules, 2016".

As Instructed by the District Collector ,Chengalpattu, We The Block Development Officer(V.P) Kattankolathur Panchayat Union and The Forest Range Officer , Tambaram has conducted the Joint Inspection on 20.11.2024

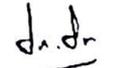
Further, it is reported that the dumped garbage in the Nedunkundram Village Panchayat, Perungalathur Road has been removed fully and no garbage was dumped in the area. Garbage has been collected on a daily basis from all the 5 Habitations of the Nedunkundram Village Panchayat.

The segregated solid waste is routinely being removed and stored in an intermediate transit yard near the Crematorium of Nedunkundram Village Panchayat. Plastic wastes are sold out to recyclers. Unused solid wastes are transferred to Kolathur Village, Kattankulathur Block for further processing.

Regular awareness programs are conducted by Panchayat workers to discourage littering of waste and hand over only segregated waste to the sanitary workers.

Further, it is submitted and requested that Micro Compost Centres (MCCs) and Resource Recovery Centres to be established in the Nedunkundram Village Panchayat for the processing of solid waste being generated under Solid Waste Management Rules, 2016.


BLOCK DEVELOPMENT OFFICER (VP)
KATTANKOLATHUR PANCHAYAT UNION


21.11.24


FOREST RANGE OFFICER
TAMBARAM